

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.52 of 2014

Dated: 07th August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL India Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent (s)

Counsel for the Appellant (s): Mr. Ramji Srinivasan, Sr. Adv. with
Mr. Ankit Jain
Ms. Iti Agarwal
Mr. Udit Seth

Counsel for the Respondent(s): Mr. Gopal Jain, Sr. Adv.
Mr. Piyush Joshi
Ms. Sumiti Yadava &
Ms. Chinmayee Chandra for R-2
Ms. Sonali Malhotra for PNGRB

ORDER

We have heard Mr. Gopal Jain, Learned Senior Counsel for Respondent No.-2 and he is directed to file Written Submissions on or before 19.08.2014 after serving copy on the other side.

Post the matter for further submissions on **22.08.2014 at 2.30 pm.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vg